

MINUTES OF NORMS COMMITTEE (NC-7) OF  
'PLASTIC & RUBBER PRODUCTS'  
MEETING NO. 36/AM13  
HELD ON 05.12.2012  
UNDER CHAIRMANSHIP OF  
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. 36/87-NC-7/2012 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 05.12.2012 under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Senior Development Officer, DIPP
- 3) Shri Krishan Kumar, Deputy DGFT and Convener
- 4) Shri S.N. Sharma, FTDO

2. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

**MANUAL CASES**

|                               |                                   |                    |
|-------------------------------|-----------------------------------|--------------------|
| Case No. A-174                | NC No.: 36/AM13 Dated: 05.12.2012 | Status: Deferred   |
| DIAB CORE MATERIALS PVT. LTD. |                                   |                    |
| Hqrs. File No.                | RLA File No.                      | Licence No. & Date |

|                           |                   |                             |
|---------------------------|-------------------|-----------------------------|
| 01/87/50/197/AM11/DES-VII | 04/24/40/127/AM11 | 0410116566 dated 24.08.2010 |
| 01/87/50/205/AM11/DES-VII | 04/24/40/144/AM11 | 0410116984 dated 06.09.2010 |
| 01/87/50/206/AM11/DES-VII | 04/24/40/152/AM11 | 0410116993 dated 06.09.2010 |
| 01/87/50/198/AM11/DES-VII | 04/24/40/125/AM11 | 0410116567 dated 24.08.2010 |
| 01/87/50/521/AM11/DES-VII | 04/24/40/339/AM11 | 0410122663 dated 21.03.2011 |

**Request:** Review of NC's decision taken by NC in its Meeting No. 10/AM12 against five advance authorizations.

held on 08.06.2011

**Decision:** A letter has been sent to Sh. Sanjeev Kumar Dy. Secy (PC) D/o C&PC on 10.10.2012 enclosing the list of pending cases of the firm alongwith all the relevant documents for expediting their comments. Comments of D/o C&PC are still awaited. Hence, the Committee decided to issue another Reminder to D/o C&PC for furnishing comments expeditiously.

Deferred for three weeks.

|                               |                                   |                             |
|-------------------------------|-----------------------------------|-----------------------------|
| Case No. A-175                | NC No.: 36/AM13 Dated: 05.12.2012 | Status: Deferred            |
| DIAB CORE MATERIALS PVT. LTD. |                                   |                             |
| Hqrs. File No.                | RLA File No.                      | Licence No. & Date          |
| 01/87/50/244/AM10/DES-VII     | 04/24/40/88/AM10                  | 0410108652 dated 19.10.2009 |
| 01/87/50/534/AM11/DES-VII     | 04/24/40/353/AM11                 | 0410122928 dated 25.03.2011 |
| 01/87/50/62/AM12/DES-VII      | 04/24/40/56/AM12                  | 0410124442 dated 27.05.2011 |

**Request:** Enhancement in the quantity of Import Items.

**Decision:** A letter has been sent to Sh. Sanjeev Kumar Dy. Secy (PC) D/o C&PC on 10.10.2012 enclosing the list of pending cases of the firm alongwith all the relevant documents for expediting their comments. Comments of D/o C&PC are still awaited. Hence, the Committee decided to issue another Reminder to D/o C&PC for furnishing comments expeditiously.

Deferred for three weeks.

|                                              |                                              |                                        |                            |
|----------------------------------------------|----------------------------------------------|----------------------------------------|----------------------------|
| <b>Case No. A-176</b>                        | <b>BIG BAGS INTERNATIONAL PVT. LTD.</b>      | HQ F. No. 01/87/050/00439/AM04/DES-VII | Status:<br><b>Deferred</b> |
| <b>NC No.: 36/AM13 Dated:<br/>05.12.2012</b> | Adv. Lic. No.<br>0710025390 dated 17.11.2003 | RLA F. No.<br>07/24/040/00438/AM04     |                            |

**Request:** **Amendment in the description of Import Item No. 5.**

**Decision:** A copy of representation of firm has been forwarded to D/o C&PC on 16.08.2012. Comments of D/o C&PC are awaited.

Deferred for two weeks.

|                                              |                                              |                                        |                            |
|----------------------------------------------|----------------------------------------------|----------------------------------------|----------------------------|
| <b>Case No. A-177</b>                        | <b>SHALIMAR PAINTS LTD.</b>                  | HQ F. No. 01/87/050/00480/AM08/DES-VII | Status:<br><b>Deferred</b> |
| <b>NC No.: 36/AM13 Dated:<br/>05.12.2012</b> | Adv. Lic. No.<br>0310449522 dated 07.11.2007 | RLA F. No.<br>03/95/040/01427/AM07     |                            |

**Request:** **Fixation of adhoc norms for the export product “Primer, Zinc Rich Epoxy; Epigard HS Zinc Rich Primer”.**

**Decision:** A D/L was issued by DIPP to firm on 18.09.2012. This was followed by Reminders from DGFT on 26.09.2012 and 07.11.2012 giving 15 days time for submission of information. The firm vide e-mail dated 30.11.2012 has requested to grant

another 20-25 days time for submission of information. The Committee considered the request of firm and grant them 25 days time for submission of information.

Deferred for three weeks.

|                                             |                                              |                                        |                            |
|---------------------------------------------|----------------------------------------------|----------------------------------------|----------------------------|
| Case No. A-178                              | STYLO TABLEWARES                             | HQ F. No. 01/87/050/00100/AM10/DES-VII | Status:<br><b>Approved</b> |
| NC No.: 36/AM13 Dated:<br><b>05.12.2012</b> | Adv. Lic. No.<br>2410024736 dated 14.05.2009 | RLA F. No.<br>24/24/040/00001/AM10     |                            |

**Request:**      **Amendment in the description of Import Item No. 1.**

**Decision:**      The Committee considered the request of firm and decided to amend the description of Import Item No. 1 to read as “**Melamine Compound (W – 5309) (LY-5065)**”.

|                                             |                                              |                                        |                            |
|---------------------------------------------|----------------------------------------------|----------------------------------------|----------------------------|
| Case No. A-179                              | R.R. KABLES LTD.                             | HQ F. No. 01/87/050/00176/AM12/DES-VII | Status:<br><b>Approved</b> |
| NC No.: 36/AM13 Dated:<br><b>05.12.2012</b> | Adv. Lic. No.<br>0310637974 dated 22.06.2011 | RLA F. No.<br>03/95/040/00139/AM12     |                            |

**Request:**      **Amendment in the description of Import Item No. 3.**

**Decision:**      The Committee considered the request of firm and decided to amend the description of Import Item No. 3 to read as “**Stabilizer Calcium Zinc / Antimony Trioxide**”.



|                                              |                                              |                                           |                         |
|----------------------------------------------|----------------------------------------------|-------------------------------------------|-------------------------|
| <b>Case No. A-182</b>                        | <b>HAMILTON HOUSEWARES PVT. LTD.</b>         | HQ F. No.<br>01/87/050/00490/AM11/DES-VII | Status: <b>Deferred</b> |
| <b>NC No.: 36/AM13 Dated:<br/>05.12.2012</b> | Adv. Lic. No.<br>0310619147 dated 03.03.2011 | RLA F. No.<br>03/94/040/00890/AM11        |                         |

**Request:**        **Amendment in the adhoc norms fixed by Norms Committee.**

**Decision:**        Shri Sanjya Shukla, Asstt. G.M. Import & Logistics attended the Personal Hearing and explained his case to the Committee. The Committee after discussing the case in detail, decided to ask firm to furnish following information within 15 days:

- (a)        A copy of Revised Application proforma alongwith Revised Appendix – 11 A.
- (b)        Production Consumption Data certified by CA.
- (c)        Justification for higher wastage of 14%.

**Deferred for three weeks.**

## ONLINE CASES

|   |                                   |                                             |                                            |                         |
|---|-----------------------------------|---------------------------------------------|--------------------------------------------|-------------------------|
| 1 | <b>Case No.:7/41/87-ALC1/2011</b> | Party Name:GEM POLYTECH INDUSTRIES PVT.LTD. | Meet No/Date:36/87-ALC1/2012<br>05.12.2012 | <b>Status: Deferred</b> |
|   | HQ File :01/87/050/00316/AM12/    | RLA File :02/24/040/00157/AM12/             | Lic.No/Date:0210170358<br>08.12.2011       | Defer Date:19.12.2012   |

**Decision:** The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 11.06.2012. Comments of D/o C&PC are awaited.

|                                                                                                                                                                                                  |                                  |                                             |                                            |                          |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------|---------------------------------------------|--------------------------------------------|--------------------------|
| 2                                                                                                                                                                                                | <b>Case No.:6/2/87-ALC1/2012</b> | Party Name:INDO RAMA SYNTHETICS (INDIA) LTD | Meet No/Date:36/87-ALC1/2012<br>05.12.2012 | <b>Status: Deferred</b>  |
|                                                                                                                                                                                                  | HQ File :01/87/050/00484/AM12/   | RLA File :50/24/040/00021/AM12/             | Lic.No/Date:5010001234<br>29.02.2012       | Defer<br>Date:19.12.2012 |
| <b>Decision:</b> The firm has been asked to furnish certain information vide this office letter dated 30.10.2012 giving 15 days time for submission of information. Reply awaited from the firm. |                                  |                                             |                                            |                          |

|                                                                                                                                                                                                  |                                  |                                             |                                            |                         |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------|---------------------------------------------|--------------------------------------------|-------------------------|
| 3                                                                                                                                                                                                | <b>Case No.:7/2/87-ALC1/2012</b> | Party Name:INDO RAMA SYNTHETICS (INDIA) LTD | Meet No/Date:36/87-ALC1/2012<br>05.12.2012 | <b>Status: Deferred</b> |
|                                                                                                                                                                                                  | HQ File :01/87/050/00485/AM12/   | RLA File :50/24/040/00025/AM12/             | Lic.No/Date:5010001240<br>07.03.2012       | Defer Date:19.12.2012   |
| <b>Decision:</b> The firm has been asked to furnish certain information vide this office letter dated 30.10.2012 giving 15 days time for submission of information. Reply awaited from the firm. |                                  |                                             |                                            |                         |

|                                                                                                                                                                                                  |                                  |                                             |                                            |                         |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------|---------------------------------------------|--------------------------------------------|-------------------------|
| 4                                                                                                                                                                                                | <b>Case No.:1/6/87-ALC1/2012</b> | Party Name:INDO RAMA SYNTHETICS (INDIA) LTD | Meet No/Date:36/87-ALC1/2012<br>05.12.2012 | <b>Status: Deferred</b> |
|                                                                                                                                                                                                  | HQ File :01/87/050/00059/AM13/   | RLA File :50/24/040/00014/AM12/             | Lic.No/Date:5010001268<br>09.04.2012       | Defer Date:19.12.2012   |
| <b>Decision:</b> The firm has been asked to furnish certain information vide this office letter dated 30.10.2012 giving 15 days time for submission of information. Reply awaited from the firm. |                                  |                                             |                                            |                         |

|                                    |                                 |                                            |                                   |
|------------------------------------|---------------------------------|--------------------------------------------|-----------------------------------|
| <b>Case No.:</b> 5/17/87-ALC1/2012 | Party Name:MATANGI INDUSTRIES   | Meet No/Date:36/87-ALC1/2012<br>05.12.2012 | <b>Status:</b><br><b>Approved</b> |
| HQ File :01/87/050/00128/AM13/     | RLA File :08/24/040/00201/AM12/ | Lic.No/Date:0810111578<br>14.05.2012       | Defer Date:                       |

**Application:** Request is for adhoc norms for following:

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>EXPORT ITEM</i>                               | <i>Qty</i> | <i>UOM</i>   | <i>FOB/FOR (Rs.)</i> | <i>FOB/FOR (in Currency of realisation)</i> |
|---------------|-------------------|--------------------------------------------------|------------|--------------|----------------------|---------------------------------------------|
| 1             | 39072090          | 62/0- Poly Ethylene Glycol 400 (MEGACOL PEG 400) | 25000.000  | K.G          | 2500000.00           | 50000.00 US Dollars                         |
|               |                   |                                                  |            | <b>Total</b> | 2,500,000.00         | 50,000.00                                   |

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>IMPORT ITEM</i>                                                                                               | <i>Qty</i> | <i>UOM</i>   | <i>CIF (Rs.)</i> | <i>CIF (Currency)</i> | <i>Total exemption from Customs duty</i> | <i>Limiting Factor (Value/Qty/Value &amp; Qty)</i> |
|---------------|-------------------|------------------------------------------------------------------------------------------------------------------|------------|--------------|------------------|-----------------------|------------------------------------------|----------------------------------------------------|
| 1             | 29094100          | Diethylene Glycol                                                                                                | 6625.000   | K.G          | 5,000.00         | 100.00 US Dollars     | 0.00                                     | Qty                                                |
| 2             | 29101000          | Ethylene Oxide<br>(THIS LICENCE IS ISSUED AS PER PARA 4.7 OF H.B & SUBJECT TO FIXATION OF NORMS BY ALC N.DELHI.) | 18375.000  | K.G          | 2,150,000.00     | 43,000.00 US Dollars  | 0.00                                     | Qty                                                |
|               |                   |                                                                                                                  |            | <b>Total</b> | 2,155,000.00     | 43,100.00             |                                          |                                                    |

**Decision:** According to the technical comments of D/o C&PC furnished vide OM No. 46011/61/2011-PC.II dated 19.11.2012, following adhoc norms are **approved**:

| <b>EXPORT ITEM</b>                   | <b>QTY</b> | <b>IMPORT ITEM</b>   | <b>QTY</b> |
|--------------------------------------|------------|----------------------|------------|
| Polyethylene Glycol 400 (Megacol PEG | 1 kg       | 1. Diethylene Glycol | 0.265 kg   |

400)

2. Ethylene Oxide

0.735 kg

Case No.:1/9/87-ALC1/2012

Party Name: BALAJI AMINES LIMITED

Meet No/Date: 36/87-ALC1/2012  
05.12.2012Status:  
Approved

HQ File :01/87/050/00072/AM13/

RLA File :31/83/040/00261/AM12/

Lic.No/Date: 3110054311  
16.05.2012

Defer Date:

**Application:** Request is for adhoc norms for following:

| Sl.No. | ITCHS Code | EXPORT ITEM                           | Qty      | UOM          | FOB/FOR (Rs.) | FOB/FOR (in Currency of realisation) |
|--------|------------|---------------------------------------|----------|--------------|---------------|--------------------------------------|
| 1      | 39059910   | 62/0- POLY VINYL PYRROLIDONE (PVPK30) | 5000.000 | K.G          | 1600000.00    | 32000.00 US Dollars                  |
|        |            |                                       |          | <b>Total</b> | 1,600,000.00  | 32,000.00                            |

| Sl.No. | ITCHS Code | IMPORT ITEM       | Qty      | UOM | CIF (Rs.)  | CIF (Currency)       | Total exemption from Customs duty | Limiting Factor (Value/Qty/Value & Qty) |
|--------|------------|-------------------|----------|-----|------------|----------------------|-----------------------------------|-----------------------------------------|
| 1      | 29051490   | 1,4 BUTANEDIOL    | 5800.000 | K.G | 986,000.00 | 19,720.00 US Dollars | 0.00                              | Value & Qty                             |
| 2      | 29141000   | AMMONIA ANHYDROUS | 1250.000 | K.G | 37,500.00  | 750.00 US Dollars    | 0.00                              | Value & Qty                             |
| 3      | 38151100   | GBL CATALYST      | 3.750    | K.G | 7,500.00   | 150.00 US Dollars    | 0.00                              | Value & Qty                             |
| 4      | 28491000   | CALCIUM CARBIDE   | 6500.000 | K.G | 242,500.00 | 4,850.00 US Dollars  | 0.00                              | Value & Qty                             |

|   |          |                        |         |              |              |                   |      |             |
|---|----------|------------------------|---------|--------------|--------------|-------------------|------|-------------|
| 5 | 28151110 | POTASSIUM<br>HYDROXIDE | 75.000  | K.G          | 6,000.00     | 120.00 US Dollars | 0.00 | Value & Qty |
| 6 | 28470000 | HYDROGEN PEROXIDE      | 150.000 | K.G          | 3,600.00     | 72.00 US Dollars  | 0.00 | Value & Qty |
|   |          |                        |         | <b>Total</b> | 1,283,100.00 | 25,662.00         |      |             |

**Decision:** According to the technical comments of D/o C&PC furnished vide OM No. 46011/44/2010-PC.II dated 14.11.2012, following adhoc norms are **approved**:

| EXPORT ITEM                                   | QTY  | IMPORT ITEM             | QTY        |
|-----------------------------------------------|------|-------------------------|------------|
| Poly Vinyl Pyrrolidone K<br>– 30 (PVP K – 30) | 1 kg | 1. 1 , 4 Butanediol     | 1.160 kg   |
|                                               |      | 2. Ammonia<br>Anhydrous | 0.250 kg   |
|                                               |      | 3. GBL Catalyst         | 0.00075 kg |
|                                               |      | 4. Calcium Carbide      | 1.30 kg    |
|                                               |      | 5. Potassium Hydroxide  | 0.0150 kg  |
|                                               |      | 6. Hydrogen Peroxide    | 0.030 kg   |

|                                |                                  |                                            |                            |
|--------------------------------|----------------------------------|--------------------------------------------|----------------------------|
| Case No.:2/9/87-ALC1/2012      | Party Name:BALAJI AMINES LIMITED | Meet No/Date:36/87-ALC1/2012<br>05.12.2012 | Status:<br><b>Approved</b> |
| HQ File :01/87/050/00073/AM13/ | RLA File :31/83/040/00010/AM13/  | Lic.No/Date:3110054312<br>16.05.2012       | Defer Date:                |

**Application:** Request is for adhoc norms for following:

| Sl.No. | ITCHS Code | EXPORT ITEM                      | Qty       | UOM          | FOB/FOR (Rs.) | FOB/FOR (in Currency of realisation) |
|--------|------------|----------------------------------|-----------|--------------|---------------|--------------------------------------|
| 1      | 39059910   | 62/0- POLYVINYL PYRROLIDONE K 30 | 10000.000 | K.G          | 3200000.00    | 64000.00 US Dollars                  |
|        |            |                                  |           | <b>Total</b> | 3,200,000.00  | 64,000.00                            |

| Sl.No. | ITCHS Code | IMPORT ITEM         | Qty       | UOM          | CIF (Rs.)    | CIF (Currency)       | Total exemption from Customs duty | Limiting Factor (Value/Qty/Value & Qty) |
|--------|------------|---------------------|-----------|--------------|--------------|----------------------|-----------------------------------|-----------------------------------------|
| 1      | 29051490   | 1,4 BUTANEDIOL      | 11600.000 | K.G          | 1,972,000.00 | 39,440.00 US Dollars | 0.00                              | Value & Qty                             |
| 2      | 29141000   | AMMONIA ANHYDROUS   | 2500.000  | K.G          | 75,000.00    | 1,500.00 US Dollars  | 0.00                              | Value & Qty                             |
| 3      | 38151100   | GBL CATALYST        | 7.500     | K.G          | 15,000.00    | 300.00 US Dollars    | 0.00                              | Value & Qty                             |
| 4      | 28491000   | CALCIUM CARBIDE     | 13000.000 | K.G          | 481,000.00   | 9,620.00 US Dollars  | 0.00                              | Value & Qty                             |
| 5      | 28151110   | POTASSIUM HYDROXIDE | 150.000   | K.G          | 12,000.00    | 240.00 US Dollars    | 0.00                              | Value & Qty                             |
| 6      | 28470000   | HYDROGEN PEROXIDE   | 300.000   | K.G          | 7,200.00     | 144.00 US Dollars    | 0.00                              | Value & Qty                             |
|        |            |                     |           | <b>Total</b> | 2,562,200.00 | 51,244.00            |                                   |                                         |

**Decision:** According to the technical comments of D/o C&PC furnished vide OM No. 46011/44/2010-PC.II dated 14.11.2012, following adhoc norms are **approved**:

| EXPORT ITEM                                | QTY  | IMPORT ITEM            | QTY        |
|--------------------------------------------|------|------------------------|------------|
| Poly Vinyl Pyrrolidone K – 30 (PVP K – 30) | 1 kg | 1. 1 , 4 Butanediol    | 1.160 kg   |
|                                            |      | 2. Ammonia Anhydrous   | 0.250 kg   |
|                                            |      | 3. GBL Catalyst        | 0.00075 kg |
|                                            |      | 4. Calcium Carbide     | 1.30 kg    |
|                                            |      | 5. Potassium Hydroxide | 0.0150 kg  |
|                                            |      | 6. Hydrogen Peroxide   | 0.030 kg   |

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|---|-------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|-------------------------|
| 8 | <b>Case No.:4/12/87-ALC1/2012</b>                                                                                                                           | Party Name:SRF LIMITED          | Meet No/Date:36/87-ALC1/2012<br>05.12.2012 | <b>Status: Deferred</b> |
|   | HQ File :01/87/050/00101/AM13/                                                                                                                              | RLA File :04/24/040/00361/AM11/ | Lic.No/Date:0410136625<br>22.05.2012       | Defer Date:19.12.2012   |
|   | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 15-6-2012. It was decided to call the Firm Representative(s) for PH on 19.12.2012. |                                 |                                            |                         |

|   |                                                                                                                                               |                                       |                                            |                         |
|---|-----------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------|--------------------------------------------|-------------------------|
| 9 | <b>Case No.:2/10/84-ALC3/2012</b>                                                                                                             | Party Name:KARAM MALTIPACK PVT. LTD., | Meet No/Date:36/87-ALC1/2012<br>05.12.2012 | <b>Status: Deferred</b> |
|   | HQ File :01/84/050/00053/AM13/                                                                                                                | RLA File :24/24/040/00004/AM13/       | Lic.No/Date:2410036449<br>29.05.2012       | Defer Date:26.12.2012   |
|   | <b>Decision:</b> The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 16.10.2012. Comments of D/o C&PC are awaited. |                                       |                                            |                         |

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|----|--------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|-------------------------|
| 10 | <b>Case No.:1/14/87-ALC1/2012</b>                                                                                                                            | Party Name:SRF LIMITED          | Meet No/Date:36/87-ALC1/2012<br>05.12.2012 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00106/AM13/                                                                                                                               | RLA File :04/24/040/00121/AM10/ | Lic.No/Date:0410136832<br>29.05.2012       | Defer Date:19.12.2012   |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 09-10-2012. It was decided to call the Firm Representative(s) for PH on 19.12.2012. |                                 |                                            |                         |

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|----|--------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|-----------------------|
| 11 | Case No.:2/14/87-ALC1/2012                                                                                                                                   | Party Name:SRF LIMITED          | Meet No/Date:36/87-ALC1/2012<br>05.12.2012 | Status: Deferred      |
|    | HQ File :01/87/050/00107/AM13/                                                                                                                               | RLA File :04/24/040/00163/AM12/ | Lic.No/Date:0410136831<br>29.05.2012       | Defer Date:19.12.2012 |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 09-10-2012. It was decided to call the Firm Representative(s) for PH on 19.12.2012. |                                 |                                            |                       |

|                                                               |                   |                                                                  |            |                                            |                      |                                             |                                          |                                                    |
|---------------------------------------------------------------|-------------------|------------------------------------------------------------------|------------|--------------------------------------------|----------------------|---------------------------------------------|------------------------------------------|----------------------------------------------------|
| Case No.:2/17/87-ALC1/2012                                    |                   | Party Name:FLUID CARGO PVT LTD                                   |            | Meet No/Date:36/87-ALC1/2012<br>05.12.2012 |                      | Status: <b>Approved</b>                     |                                          |                                                    |
| HQ File :01/87/050/00125/AM13/                                |                   | RLA File :07/24/040/00089/AM13/                                  |            | Lic.No/Date:0710088533<br>30.05.2012       |                      | Defer Date:                                 |                                          |                                                    |
| <b>Application:</b> Request is for adhoc norms for following: |                   |                                                                  |            |                                            |                      |                                             |                                          |                                                    |
| <i>Sl.No.</i>                                                 | <i>ITCHS Code</i> | <i>EXPORT ITEM</i>                                               | <i>Qty</i> | <i>UOM</i>                                 | <i>FOB/FOR (Rs.)</i> | <i>FOB/FOR (in Currency of realisation)</i> |                                          |                                                    |
| 1                                                             | 39269090          | 63/0- FLEXI TANKS /FLEXI BAGS/PLASTIC FLEXIBLE TANKS<br>1140 NOS | 38543.400  | K.G                                        | 10896120.00          | 205200.00 US Dollars                        |                                          |                                                    |
|                                                               |                   |                                                                  |            | <b>Total</b>                               | 10,896,120.00        | 205,200.00                                  |                                          |                                                    |
| <i>Sl.No.</i>                                                 | <i>ITCHS Code</i> | <i>IMPORT ITEM</i>                                               | <i>Qty</i> | <i>UOM</i>                                 | <i>CIF (Rs.)</i>     | <i>CIF (Currency)</i>                       | <i>Total exemption from Customs duty</i> | <i>Limiting Factor (Value/Qty/Value &amp; Qty)</i> |
|                                                               |                   |                                                                  |            |                                            |                      | 58 653 00                                   |                                          |                                                    |

|   |          |                                                                                                                  |           |              |              |                      |      |             |
|---|----------|------------------------------------------------------------------------------------------------------------------|-----------|--------------|--------------|----------------------|------|-------------|
| 1 | 39201099 | Liquid Liner Film/PE 1090                                                                                        | 23940.000 | K.G          | 3,114,474.30 | US Dollars           | 0.00 | Value & Qty |
| 2 | 39269099 | PP woven Laminated Fabric                                                                                        | 16074.000 | K.G          | 2,132,049.96 | 40,151.60 US Dollars | 0.00 | Value & Qty |
| 3 | 39174000 | Flanges / Glands                                                                                                 | 1340.000  | Number       | 271,982.97   | 5,122.09 US Dollars  | 0.00 | Value & Qty |
| 4 | 84818010 | 3 inch NATPP/EP discharge valve 2 inch or 3 inch camlock flexi tank valve 2 inch or 3 inch pp valves/airvent/PRV | 1240.000  | Number       | 1,029,038.17 | 19,379.25 US Dollars | 0.00 | Value & Qty |
| 5 | 73262090 | Hose Clamp                                                                                                       | 1340.000  | Number       | 48,084.17    | 905.54 US Dollars    | 0.00 | Value & Qty |
| 6 | 84818090 | Hose Assembly without hose./Ball Valve, Elbow & union                                                            | 500.000   | Number       | 597,507.75   | 11,252.50 US Dollars | 0.00 | Value & Qty |
|   |          |                                                                                                                  |           | <b>Total</b> | 7,193,137.32 | 135,463.98           |      |             |

**Decision:** According to the technical comments of D/o C&PC furnished vide OM No. 46011/103/2012-PC.II dated 14.11.2012, following adhoc norms are **approved**:

| EXPORT ITEM                                       | QTY  | IMPORT ITEM                                          | QTY                                        |
|---------------------------------------------------|------|------------------------------------------------------|--------------------------------------------|
| Flexi Tanks / Flexi Bags / Plastic Flexible Tanks | 1 kg | 1. Relevant liquid liner film / PE 1090              | 1.05 kg / kg content in the export product |
|                                                   |      | 2. Relevant PP Woven Laminated Fabric                | 1.05 kg / kg content in the export product |
|                                                   |      | 3. Relevant Flangs / Glands                          | Net to Net                                 |
|                                                   |      | 4. Relevant 3" NATPP / EP discharge Valve / 2" or 3" | Net to Net                                 |

|  |  |                                                                           |            |
|--|--|---------------------------------------------------------------------------|------------|
|  |  | Camlock flexi tank valve / 2" or 3"<br>PP valve / airvent PRV             |            |
|  |  | 5. Relevant Hose Clamp                                                    | Net to Net |
|  |  | 6. Relevant Hose Assembly<br>without hose / ball valve / Elbow /<br>Union | Net to Net |

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| Case No.:8/17/87-ALC1/2012                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Party Name:LUCENT CLEANENERGY PVT. LTD. | Meet No/Date:36/87-ALC1/2012<br>05.12.2012                                                                       | Status: Approved |           |               |                                      |                                   |                                         |               |                                      |   |          |                                 |            |           |             |                       |  |  |  |  |       |               |              |        |            |             |     |     |           |                |                                   |                                         |   |          |           |            |     |               |                       |      |             |   |          |                                                                                                                  |           |     |               |               |      |             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------|------------------------------------------------------------------------------------------------------------------|------------------|-----------|---------------|--------------------------------------|-----------------------------------|-----------------------------------------|---------------|--------------------------------------|---|----------|---------------------------------|------------|-----------|-------------|-----------------------|--|--|--|--|-------|---------------|--------------|--------|------------|-------------|-----|-----|-----------|----------------|-----------------------------------|-----------------------------------------|---|----------|-----------|------------|-----|---------------|-----------------------|------|-------------|---|----------|------------------------------------------------------------------------------------------------------------------|-----------|-----|---------------|---------------|------|-------------|
| HQ File :01/87/050/00131/AM13/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | RLA File :08/24/040/00081/AM13/         | Lic.No/Date:0810112212<br>01.06.2012                                                                             | Defer Date:      |           |               |                                      |                                   |                                         |               |                                      |   |          |                                 |            |           |             |                       |  |  |  |  |       |               |              |        |            |             |     |     |           |                |                                   |                                         |   |          |           |            |     |               |                       |      |             |   |          |                                                                                                                  |           |     |               |               |      |             |
| <div>Application: Request is for adhoc norms for following:</div> <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB/FOR (in Currency of realisation)</th></tr><tr><td>1</td><td>39201000</td><td>63/0- EVA FILM FOR SOLAR MODULE</td><td>525000.000</td><td>Sq. meter</td><td>61036363.59</td><td>1090909.00 US Dollars</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>61,036,363.59</td><td>1,090,909.00</td></tr></table> <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>IMPORT ITEM</th><th>Qty</th><th>UOM</th><th>CIF (Rs.)</th><th>CIF (Currency)</th><th>Total exemption from Customs duty</th><th>Limiting Factor (Value/Qty/Value &amp; Qty)</th></tr><tr><td>1</td><td>39013000</td><td>EVA RESIN</td><td>266000.000</td><td>K.G</td><td>38,695,020.00</td><td>691,600.00 US Dollars</td><td>0.00</td><td>Value &amp; Qty</td></tr><tr><td>2</td><td>38249090</td><td>EVA Master Batch<br/>( THIS LICENCE HAS BEEN ISSUED AS PER PARA 2.20 OF H.B. WITH 100% BANK GUARANTEE CONDITION &amp;</td><td>19000.000</td><td>K.G</td><td>10,693,200.00</td><td>191,120.64 US</td><td>0.00</td><td>Value &amp; Qty</td></tr></table> |                                         |                                                                                                                  |                  | Sl.No.    | ITCHS Code    | EXPORT ITEM                          | Qty                               | UOM                                     | FOB/FOR (Rs.) | FOB/FOR (in Currency of realisation) | 1 | 39201000 | 63/0- EVA FILM FOR SOLAR MODULE | 525000.000 | Sq. meter | 61036363.59 | 1090909.00 US Dollars |  |  |  |  | Total | 61,036,363.59 | 1,090,909.00 | Sl.No. | ITCHS Code | IMPORT ITEM | Qty | UOM | CIF (Rs.) | CIF (Currency) | Total exemption from Customs duty | Limiting Factor (Value/Qty/Value & Qty) | 1 | 39013000 | EVA RESIN | 266000.000 | K.G | 38,695,020.00 | 691,600.00 US Dollars | 0.00 | Value & Qty | 2 | 38249090 | EVA Master Batch<br>( THIS LICENCE HAS BEEN ISSUED AS PER PARA 2.20 OF H.B. WITH 100% BANK GUARANTEE CONDITION & | 19000.000 | K.G | 10,693,200.00 | 191,120.64 US | 0.00 | Value & Qty |
| Sl.No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | ITCHS Code                              | EXPORT ITEM                                                                                                      | Qty              | UOM       | FOB/FOR (Rs.) | FOB/FOR (in Currency of realisation) |                                   |                                         |               |                                      |   |          |                                 |            |           |             |                       |  |  |  |  |       |               |              |        |            |             |     |     |           |                |                                   |                                         |   |          |           |            |     |               |                       |      |             |   |          |                                                                                                                  |           |     |               |               |      |             |
| 1                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 39201000                                | 63/0- EVA FILM FOR SOLAR MODULE                                                                                  | 525000.000       | Sq. meter | 61036363.59   | 1090909.00 US Dollars                |                                   |                                         |               |                                      |   |          |                                 |            |           |             |                       |  |  |  |  |       |               |              |        |            |             |     |     |           |                |                                   |                                         |   |          |           |            |     |               |                       |      |             |   |          |                                                                                                                  |           |     |               |               |      |             |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |                                         |                                                                                                                  |                  | Total     | 61,036,363.59 | 1,090,909.00                         |                                   |                                         |               |                                      |   |          |                                 |            |           |             |                       |  |  |  |  |       |               |              |        |            |             |     |     |           |                |                                   |                                         |   |          |           |            |     |               |                       |      |             |   |          |                                                                                                                  |           |     |               |               |      |             |
| Sl.No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | ITCHS Code                              | IMPORT ITEM                                                                                                      | Qty              | UOM       | CIF (Rs.)     | CIF (Currency)                       | Total exemption from Customs duty | Limiting Factor (Value/Qty/Value & Qty) |               |                                      |   |          |                                 |            |           |             |                       |  |  |  |  |       |               |              |        |            |             |     |     |           |                |                                   |                                         |   |          |           |            |     |               |                       |      |             |   |          |                                                                                                                  |           |     |               |               |      |             |
| 1                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 39013000                                | EVA RESIN                                                                                                        | 266000.000       | K.G       | 38,695,020.00 | 691,600.00 US Dollars                | 0.00                              | Value & Qty                             |               |                                      |   |          |                                 |            |           |             |                       |  |  |  |  |       |               |              |        |            |             |     |     |           |                |                                   |                                         |   |          |           |            |     |               |                       |      |             |   |          |                                                                                                                  |           |     |               |               |      |             |
| 2                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 38249090                                | EVA Master Batch<br>( THIS LICENCE HAS BEEN ISSUED AS PER PARA 2.20 OF H.B. WITH 100% BANK GUARANTEE CONDITION & | 19000.000        | K.G       | 10,693,200.00 | 191,120.64 US                        | 0.00                              | Value & Qty                             |               |                                      |   |          |                                 |            |           |             |                       |  |  |  |  |       |               |              |        |            |             |     |     |           |                |                                   |                                         |   |          |           |            |     |               |                       |      |             |   |          |                                                                                                                  |           |     |               |               |      |             |

|   |         |                                                                                                             |           |              |               |            |      |            |
|---|---------|-------------------------------------------------------------------------------------------------------------|-----------|--------------|---------------|------------|------|------------|
| 2 | 3027000 | COMMITTEE CONDITION &<br>AS PER PARA 4.7 OF<br>H.B. WITH CONDITION<br>FIXATION OF NORMS BY ALC<br>N.DELHI.) | 12000.000 | R.S.         | 10,073,200.00 | Dollars    | 0.00 | Name & Qty |
|   |         |                                                                                                             |           | <b>Total</b> | 49,388,220.00 | 882,720.64 |      |            |

**Decision:** According to the technical comments of D/o C&PC furnished vide OM No. 46011/104/2012-PC.II dated 29.11.2012, following adhoc norms are **approved**:

| EXPORT ITEM               | QTY  | IMPORT ITEM         | QTY       |
|---------------------------|------|---------------------|-----------|
| EVA Film for solar Module | 1 kg | 1. EVA Resin        | 0.9765 kg |
|                           |      | 2. EVA Master Batch | 0.0735 kg |

|                                   |                                     |                                            |                                   |
|-----------------------------------|-------------------------------------|--------------------------------------------|-----------------------------------|
| <b>Case No.:8/15/87-ALC1/2012</b> | Party Name:ULTIMATE INDUSTRIES LTD. | Meet No/Date:36/87-ALC1/2012<br>05.12.2012 | <b>Status:</b><br><b>Approved</b> |
| HQ File :01/87/050/00117/AM13/    | RLA File :05/24/040/00038/AM13/     | Lic.No/Date:0510326604<br>04.06.2012       | Defer Date:                       |

**Application:** Request is for adhoc norms for following:

| Sl.No. | ITCHS Code | EXPORT ITEM                                                                                                              | Qty       | UOM          | FOB/FOR (Rs.) | FOB/FOR (in Currency of realisation) |
|--------|------------|--------------------------------------------------------------------------------------------------------------------------|-----------|--------------|---------------|--------------------------------------|
| 1      | 39181090   | 63/0- ULTIMAT SENATOR PP (POLYPROPYLENE)<br>FLOORMAT/FLOORING<br>ULTIMAT SENATOR PP (POLYPROPYLENE)<br>FLOORMAT/FLOORING | 40000.000 | Sq.<br>meter | 14272000.00   | 206860.00 EURO                       |
|        |            |                                                                                                                          |           | <b>Total</b> | 14,272,000.00 | 206,860.00                           |

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>IMPORT ITEM</i>                                                                                             | <i>Qty</i> | <i>UOM</i>   | <i>CIF (Rs.)</i> | <i>CIF (Currency)</i> | <i>Total exemption from Customs duty</i> | <i>Limiting Factor (Value/Qty/Value &amp; Qty)</i> |
|---------------|-------------------|----------------------------------------------------------------------------------------------------------------|------------|--------------|------------------|-----------------------|------------------------------------------|----------------------------------------------------|
| 1             | 54023900          | POLYPROPYLENE BCF YARN /<br>POLYPROPYLENE CABLED YARN<br>POLYPROPYLENE BCF YARN /<br>POLYPROPYLENE CABLED YARN | 18270.000  | K.G          | 3,277,638.00     | 47,502.00<br>EURO     | 0.00                                     | Value & Qty                                        |
| 2             | 56031300          | SPUN BONDED POLYSTER GROUND FABRIC<br>SPUN BONDED POLYSTER GROUND FABRIC                                       | 42000.000  | Sq.<br>meter | 579,600.00       | 8,400.00<br>EURO      | 0.00                                     | Value & Qty                                        |
| 3             | 39041090          | PVC RESIN<br>PVC RESIN                                                                                         | 62260.000  | M.T          | 4,940,331.00     | 71,599.00<br>EURO     | 0.00                                     | Value & Qty                                        |
| 4             | 38122010          | PLASTICIZER (DOP/DOA/DBP)<br>PLASTICIZER (DOP/DOA/DBP)                                                         | 37400.000  | M.T          | 3,612,840.00     | 52,360.00<br>EURO     | 0.00                                     | Value & Qty                                        |
|               |                   |                                                                                                                |            | <b>Total</b> | 12,410,409.00    | 179,861.00            |                                          |                                                    |

**Decision:** According to the technical comments of D/o C&PC furnished vide OM No. 46011/74/2004-PC.II dated 15.11.2012, following adhoc norms are **approved**:

| <b>EXPORT ITEM</b>                                           | <b>QTY</b>                                                     | <b>IMPORT ITEM</b>                                       | <b>QTY</b>     |
|--------------------------------------------------------------|----------------------------------------------------------------|----------------------------------------------------------|----------------|
| ULTIMAT SENATOR PP<br>(Polypropylene) Floormat /<br>Flooring | 1 Sq.<br>Meter<br>(weight<br>3.00<br>kg+/-<br>2%/Sq.<br>meter) | 1. Polypropylene BCF Yarn /<br>Polypropylene Cabled yarn | 456.75 gm      |
|                                                              |                                                                | 2. Spun Bonded Polyester<br>Ground Fabric                | 1.05 sq. meter |
|                                                              |                                                                | 3. PVC Resin                                             | 1556.5 gm      |
|                                                              |                                                                | 4. Plasticizer (DOP / DOA /<br>DBP)                      | 935 gm         |

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|                                                               |            |                                                                                                                                                                                                                                                                                                                      |            |                                            |               |                       |                                   |                                         |
|---------------------------------------------------------------|------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|--------------------------------------------|---------------|-----------------------|-----------------------------------|-----------------------------------------|
| Case No.:10/15/87-ALC1/2012                                   |            | Party Name:MOTHERSON SUMI SYSTEMS LTD                                                                                                                                                                                                                                                                                |            | Meet No/Date:36/87-ALC1/2012<br>05.12.2012 |               | Status:<br>Approved   |                                   |                                         |
| HQ File :01/87/050/00119/AM13/                                |            | RLA File :05/24/040/00088/AM13/                                                                                                                                                                                                                                                                                      |            | Lic.No/Date:0510327573<br>15.06.2012       |               | Defer Date:           |                                   |                                         |
| <b>Application:</b> Request is for adhoc norms for following: |            |                                                                                                                                                                                                                                                                                                                      |            |                                            |               |                       |                                   |                                         |
| Sl.No.                                                        | ITCHS Code | EXPORT ITEM                                                                                                                                                                                                                                                                                                          |            |                                            | Qty           | UOM                   | FOB/FOR (Rs.)                     | FOB/FOR (in Currency of realisation)    |
| 1                                                             | 39042290   | 63/0- PVC Compound-AVS 75T-B1<br>(Net Contents of Imported Inputs in export item (1) PVC Suspension Resin Grade S-70: 46089.371 Kgs. (2) Phthalate Plasticizer (DINP): 23044.686 Kgs. (3) Calcium Carbonate(Omyalite 75T-IP): 11522.343 Kgs. (4) Stabilizer(Rup-143): 1843.600 Kgs.                                  |            |                                            | 82500.000     | K.G                   | 7410975.00                        | 139566.38 US Dollars                    |
| 2                                                             | 39042290   | 63/0- PVC Compound-AVSS 75T-B (Net Contents of Imported Inputs in export item (1) PVC Suspension Resin Grade S-70: 325987.907 Kgs. (2) Phthalate Plasticizer (DINP): 58678.007 Kgs. (3) Vinycizer-124: 58678.007 Kgs. (4) Calcium Carbonate(Omyalite 75T-IP): 81496.721 Kgs. (5) Stabilizer(Rup-143): 11409.357 Kgs. |            |                                            | 536250.000    | K.G                   | 51458550.00                       | 969087.57 US Dollars                    |
|                                                               |            |                                                                                                                                                                                                                                                                                                                      |            |                                            |               | Total                 | 58,869,525.00                     | 1,108,653.95                            |
| Sl.No.                                                        | ITCHS Code | IMPORT ITEM                                                                                                                                                                                                                                                                                                          | Qty        | UOM                                        | CIF (Rs.)     | CIF (Currency)        | Total exemption from Customs duty | Limiting Factor (Value/Qty/Value & Qty) |
| 1                                                             | 39042110   | PVC Suspension Resin Grade S-70                                                                                                                                                                                                                                                                                      | 390681.143 | K.G                                        | 24,089,399.24 | 453,661.00 US Dollars | 0.00                              | Value & Qty                             |
| 2                                                             | 38122010   | Phthalate Plasticizer (DINP)                                                                                                                                                                                                                                                                                         | 85808.828  | K.G                                        | 9,846,562.96  | 185,434.33 US Dollars | 0.00                              | Value & Qty                             |
| 3                                                             | 28365000   | Calcium Carbonate(Omyalite 75T-IP)                                                                                                                                                                                                                                                                                   | 97670.018  | K.G                                        | 1,026,511.88  | 19,331.67 US Dollars  | 0.00                              | Value & Qty                             |
| 4                                                             | 38122090   | Stabilizer(Rup-143)                                                                                                                                                                                                                                                                                                  | 13915.605  | K.G                                        | 4,130,429.88  | 77,785.87 US Dollars  | 0.00                              | Value & Qty                             |

|   |          |               |           |              |               |                       |      |             |
|---|----------|---------------|-----------|--------------|---------------|-----------------------|------|-------------|
| 5 | 38122010 | Vinycizer-124 | 61611.908 | K.G          | 11,030,995.92 | 207,740.04 US Dollars | 0.00 | Value & Qty |
|   |          |               |           | <b>Total</b> | 50,123,899.88 | 943,952.91            |      |             |

**Decision:** According to the technical comments of D/o C&PC furnished vide OM No. 46011/95/2012-PC.II dated 19.11.2012, following adhoc norms are **approved**:

| EXPORT ITEM                  | QTY  | IMPORT ITEM                     | QTY      |
|------------------------------|------|---------------------------------|----------|
| 1. PVC Compound – AVS 7ST-B1 | 1 kg | 1. PVC Resin                    | 0.586 kg |
|                              |      | 2. Phthalate Plasticizer (DINP) | 0.293 kg |
|                              |      | 3. Calcium Carbonate            | 0.146 kg |
|                              |      | 4. Stabilizer (RUP – 143)       | 0.023 kg |
| 2. PVC Compound – AVSS 75T-B | 1 kg | 1. PVC Resin                    | 0.638 kg |
|                              |      | 2. Phthalate Plasticizer (DINP) | 0.115 kg |
|                              |      | 3. Vinycizer – 124              | 0.115 kg |
|                              |      | 4. Calcium Carbonate            | 0.159 kg |
|                              |      | 5. Stabilizer (RUP – 143)       | 0.023 kg |

|                                                                                                                             |                                |                                  |                                            |                       |
|-----------------------------------------------------------------------------------------------------------------------------|--------------------------------|----------------------------------|--------------------------------------------|-----------------------|
| 16                                                                                                                          | Case No.:4/21/87-ALC1/2012     | Party Name:VEEKAY POLYCOATS LTD. | Meet No/Date:36/87-ALC1/2012<br>05.12.2012 | Status: Deferred      |
|                                                                                                                             | HQ File :01/87/050/00146/AM13/ | RLA File :05/24/040/00107/AM13/  | Lic.No/Date:0510329142<br>09.07.2012       | Defer Date:19.12.2012 |
| <b>Decision:</b> The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 07.11.2012. Comments of D/o |                                |                                  |                                            |                       |

C&PC are awaited.

|                                   |                                                            |                                            |                         |
|-----------------------------------|------------------------------------------------------------|--------------------------------------------|-------------------------|
| <b>Case No.:6/33/87-ALC1/2012</b> | Party Name:AMIAN TIT FIBERGLASS INDUSTRIES INDIA PVT.LTD., | Meet No/Date:36/87-ALC1/2012<br>05.12.2012 | <b>Status: Approved</b> |
| HQ File :01/87/050/00276/AM13/    | RLA File :17/24/040/00020/AM13/                            | Lic.No/Date:1710005059<br>23.07.2012       | Defer Date:             |

**Application:** Request is for adhoc norms for following:

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>EXPORT ITEM</i>                                                                          | <i>Qty</i> | <i>UOM</i>   | <i>FOB/FOR (Rs.)</i> | <i>FOB/FOR (in Currency of realisation)</i> |
|---------------|-------------------|---------------------------------------------------------------------------------------------|------------|--------------|----------------------|---------------------------------------------|
| 1             | 39173990          | 63/0- GRP Pipe DN 1200 PN 06 SN 20000 with coupling (5.7 M) - Total weight 139407 Kg +/- 2% | 524.400    | Meter        | 12621259.20          | 230736.00 US Dollars                        |
|               |                   |                                                                                             |            | <b>Total</b> | 12,621,259.20        | 230,736.00                                  |

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>IMPORT ITEM</i>                                                                                                                          | <i>Qty</i> | <i>UOM</i> | <i>CIF (Rs.)</i> | <i>CIF (Currency)</i> | <i>Total exemption from Customs duty</i> | <i>Limiting Factor (Value/Qty/Value &amp; Qty)</i> |
|---------------|-------------------|---------------------------------------------------------------------------------------------------------------------------------------------|------------|------------|------------------|-----------------------|------------------------------------------|----------------------------------------------------|
| 1             | 70191200          | Roving (of any make, Grade, type or Specification)                                                                                          | 24723.040  | K.G        | 1,488,494.47     | 26,795.58 US Dollars  | 0.00                                     | Qty                                                |
| 2             | 54023300          | Polyester Filament Yarn ( HT First quality product 36776A 1000/192/CLR Type 811 APO 15-33 LB or Any Other Grade, Make, Type, Specification) | 43.188     | K.G        | 12,379.32        | 222.85 US Dollars     | 0.00                                     | Qty                                                |
| 3             | 56081900          | Polyrelease Film                                                                                                                            | 66.421     | K.G        | 7,194.84         | 129.52 US Dollars     | 0.00                                     | Qty                                                |
|               |                   | Surface Mat (M 524 -FCR 25A Or M 524-C64                                                                                                    |            |            |                  | 1.463.37 US           |                                          |                                                    |

|    |          |                                                                                                                                                                               |           |              |              |                         |      |     |
|----|----------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------|--------------|--------------|-------------------------|------|-----|
| 4  | 70193100 | or any other Grade, Make, type , specification)                                                                                                                               | 151.174   | K.G          | 81,290.20    | Dollars                 | 0.00 | Qty |
| 5  | 56081900 | Polyester Netting<br>(153A91D0127 2.5 x 1.6 Leno<br>Polyester Netting or<br>153A91D0242 2.5 x 1.6 Leno<br>Polyester Netting or any other<br>Grade, make ,Type ,Specification) | 68.439    | K.G          | 43,111.80    | 776.09 US<br>Dollars    | 0.00 | Qty |
| 6  | 39079120 | Resin<br>( EPS-1 or any other make, grade,<br>type or specification)                                                                                                          | 35557.053 | K.G          | 3,456,589.86 | 62,224.84 US<br>Dollars | 0.00 | Qty |
| 7  | 25051012 | Silica Sand                                                                                                                                                                   | 84014.511 | K.G          | 373,360.44   | 6,721.16 US<br>Dollars  | 0.00 | Qty |
| 8  | 38151900 | Accelerator<br>( NL-53 or any other grade, make<br>,type ,specification)                                                                                                      | 266.252   | K.G          | 201,147.66   | 3,621.02 US<br>Dollars  | 0.00 | Qty |
| 9  | 29096000 | Andonox, Butanox OR Trigonox<br>( M-50, or any other Grade Make<br>type or specification)                                                                                     | 386.864   | K.G          | 61,032.78    | 1,098.70 US<br>Dollars  | 0.00 | Qty |
| 10 | 29025000 | Styrene                                                                                                                                                                       | 1102.333  | K.G          | 123,081.58   | 2,215.69 US<br>Dollars  | 0.00 | Qty |
|    |          |                                                                                                                                                                               |           | <b>Total</b> | 5,847,682.95 | 105,268.82              |      |     |

**Decision:** According to the technical comments of D/o C&PC furnished vide OM No. 46011/72/2004-PC.II dated 15.06.2012, following adhoc norms are **approved**:

| EXPORT ITEM                           | QTY  | IMPORT ITEM                                                                                                                                           | QTY                                                                        |
|---------------------------------------|------|-------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------|
| GRP Pipe coupling DN 1200<br>PN<br>06 | 1 kg | 1. Fibreglass Roving<br>2. Polyester Filament Yarn<br>3. Polyrelease Film<br>4. Surface Mat<br>5. Polyester Netting<br>6. Unsaturated Polyester Resin | 0.3806 kg<br>0.0002 kg<br>0.0005 kg<br>0.0012 kg<br>0.0005 kg<br>0.3480 kg |

|  |  |  |                             |           |
|--|--|--|-----------------------------|-----------|
|  |  |  | 7. Silica Sand              | 0.2922 kg |
|  |  |  | 8. Accelerator              | 0.0007 kg |
|  |  |  | 9. Andonox/Butanox/Trigonox | 0.0087 kg |
|  |  |  | 10. Styrene                 | 0.0174 kg |

|                                |                                   |                                            |                  |
|--------------------------------|-----------------------------------|--------------------------------------------|------------------|
| Case No.:10/27/87-ALC1/2012    | Party Name:MACRO POLYMERS P. LTD. | Meet No/Date:36/87-ALC1/2012<br>05.12.2012 | Status: Approved |
| HQ File :01/87/050/00236/AM13/ | RLA File :08/24/040/00170/AM13/   | Lic.No/Date:0810114337<br>17.08.2012       | Defer Date:      |

**Application:** Request is for adhoc norms for following:

| Sl.No. | ITCHS Code | EXPORT ITEM                                  | Qty       | UOM          | FOB/FOR (Rs.) | FOB/FOR (in Currency of realisation) |
|--------|------------|----------------------------------------------|-----------|--------------|---------------|--------------------------------------|
| 1      | 39075000   | 62/0- Alkyd Resin F 4035 (60% Resin content) | 48000.000 | K.G          | 4838400.00    | 86400.00 US Dollars                  |
|        |            |                                              |           | <b>Total</b> | 4,838,400.00  | 86,400.00                            |

| Sl.No. | ITCHS Code | IMPORT ITEM          | Qty      | UOM | CIF (Rs.)  | CIF (Currency)       | Total exemption from Customs duty | Limiting Factor (Value/Qty/Value & Qty) |
|--------|------------|----------------------|----------|-----|------------|----------------------|-----------------------------------|-----------------------------------------|
| 1      | 38231900   | Distilled Fatty Acid | 8352.000 | K.G | 588,000.00 | 10,500.00 US Dollars | 0.00                              | Qty                                     |
| 2      | 29163110   | Benzoic Acid         | 4128.000 | K.G | 336,000.00 | 6,000.00 US Dollars  | 0.00                              | Qty                                     |
| 3      | 29173500   | Phthalic Anhydride   | 9600.000 | K.G | 896,000.00 | 16,000.00 US Dollars | 0.00                              | Qty                                     |

|   |          |                                                                                                            |           |              |              |                      |      |     |
|---|----------|------------------------------------------------------------------------------------------------------------|-----------|--------------|--------------|----------------------|------|-----|
| 4 | 29054290 | Pentaerithritol                                                                                            | 9648.000  | K.G          | 868,000.00   | 15,500.00 US Dollars | 0.00 | Qty |
| 5 | 29023000 | Toluene<br>(This licence issued under para 4.7 of HB vol.I 2009-14 for fixation of Norms by ALC New Delhi) | 20544.000 | K.G          | 1,512,000.00 | 27,000.00 US Dollars | 0.00 | Qty |
|   |          |                                                                                                            |           | <b>Total</b> | 4,200,000.00 | 75,000.00            |      |     |

**Decision:** According to the technical comments of D/o C&PC furnished vide OM No. 46011/20/2009-PC.II dated 05.11.2012, following adhoc norms are **approved**:

| EXPORT ITEM                            | QTY  | IMPORT ITEM             | QTY      |
|----------------------------------------|------|-------------------------|----------|
| Alkyd Resin F-4035 (60% Resin Content) | 1 kg | 1. Distilled Fatty Acid | 0.174 kg |
|                                        |      | 2. Benzoic Acid         | 0.086 kg |
|                                        |      | 3. Phthalic Anhydride   | 0.200 kg |
|                                        |      | 4. Pentaerithritol      | 0.201 kg |
|                                        |      | 5. Toluene              | 0.420 kg |

|    |                                                                                                                                                                                 |                                     |                                            |                       |
|----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------|--------------------------------------------|-----------------------|
| 19 | Case No.:4/26/87-ALC1/2012                                                                                                                                                      | Party Name:KAPOOR IMAGING PVT.LTD., | Meet No/Date:36/87-ALC1/2012<br>05.12.2012 | Status: Deferred      |
|    | HQ File :01/87/050/00217/AM13/                                                                                                                                                  | RLA File :04/24/040/00097/AM13/     | Lic.No/Date:0410138996<br>21.08.2012       | Defer Date:26.12.2012 |
|    | <b>Decision:</b> A D/L was issued by DIPP to firm on 03.12.2012. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information. |                                     |                                            |                       |

|    |                                                                                                                                                                                             |                                        |                                            |                         |
|----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------|--------------------------------------------|-------------------------|
| 20 | <b>Case No.:2/23/87-ALC1/2012</b>                                                                                                                                                           | Party Name:RAPID ENGINEERING CO.P.LTD. | Meet No/Date:36/87-ALC1/2012<br>05.12.2012 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00196/AM13/                                                                                                                                                              | RLA File :05/24/040/00169/AM13/        | Lic.No/Date:0510332467<br>23.08.2012       | Defer Date:19.12.2012   |
|    | <b>Decision:</b> CLA, New Delhi have been requested through e-mail on 06.09.2012 and 03.10.2012 for furnishing application expeditiously. However, application awaited from CLA, New Delhi. |                                        |                                            |                         |

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|----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|--------------------------------------------|-------------------------|
| 21 | <b>Case No.:8/27/87-ALC1/2012</b>                                                                                                                                                                       | Party Name:SHRIRAM SEPL COMPOSITES PVT LTD | Meet No/Date:36/87-ALC1/2012<br>05.12.2012 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00234/AM13/                                                                                                                                                                          | RLA File :04/24/040/00077/AM13/            | Lic.No/Date:0410139525<br>06.09.2012       | Defer Date:19.12.2012   |
|    | <b>Decision:</b> A D/L No. 46011/125/2012-PC.II dated 05.11.2012 was issued by D/o C&PC to firm. This was followed by Reminder to firm on 03.12.2012 giving 15 days time for submission of information. |                                            |                                            |                         |

|    |                                                                                                                                               |                                 |                                            |                         |
|----|-----------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|-------------------------|
| 22 | <b>Case No.:9/27/87-ALC1/2012</b>                                                                                                             | Party Name:HARITA -NTI LIMITED, | Meet No/Date:36/87-ALC1/2012<br>05.12.2012 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00235/AM13/                                                                                                                | RLA File :04/24/040/00098/AM13/ | Lic.No/Date:0410139640<br>10.09.2012       | Defer Date:19.12.2012   |
|    | <b>Decision:</b> The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 20.11.2012. Comments of D/o C&PC are awaited. |                                 |                                            |                         |

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|----|------------------------------------------------------------------------------------------------------------------------|--------------------------------------|--------------------------------------------|-------------------------|
| 23 | <b>Case No.:6/25/87-ALC1/2012</b>                                                                                      | Party Name:MPD INDUSTRIES PVT. LTD., | Meet No/Date:36/87-ALC1/2012<br>05.12.2012 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00213/AM13/                                                                                         | RLA File :11/24/040/00003/AM13/      | Lic.No/Date:1110027256<br>11.09.2012       | Defer Date:19.12.2012   |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 24.09.2012. Comments of D/o C&PC are awaited. |                                      |                                            |                         |

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|----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------|--------------------------------------------|-------------------------|
| 24 | <b>Case No.:6/27/87-ALC1/2012</b>                                                                                                                                               | Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD | Meet No/Date:36/87-ALC1/2012<br>05.12.2012 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00232/AM13/                                                                                                                                                  | RLA File :03/95/040/00361/AM13/                       | Lic.No/Date:0310708470<br>11.09.2012       | Defer Date:26.12.2012   |
|    | <b>Decision:</b> A D/L was issued by DIPP to firm on 04.12.2012. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information. |                                                       |                                            |                         |

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|----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------|--------------------------------------------|-------------------------|
| 25 | <b>Case No.:7/27/87-ALC1/2012</b>                                                                                                                                               | Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD | Meet No/Date:36/87-ALC1/2012<br>05.12.2012 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00233/AM13/                                                                                                                                                  | RLA File :03/95/040/00425/AM13/                       | Lic.No/Date:0310708475<br>11.09.2012       | Defer Date:26.12.2012   |
|    | <b>Decision:</b> A D/L was issued by DIPP to firm on 04.12.2012. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information. |                                                       |                                            |                         |

|    |                                                                                                                        |                                   |                                            |                         |
|----|------------------------------------------------------------------------------------------------------------------------|-----------------------------------|--------------------------------------------|-------------------------|
| 26 | <b>Case No.:3/33/87-ALC1/2012</b>                                                                                      | Party Name:SNF [INDIA] PVT. LTD., | Meet No/Date:36/87-ALC1/2012<br>05.12.2012 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00273/AM13/                                                                                         | RLA File :09/24/040/00253/AM13/   | Lic.No/Date:0910053770<br>11.09.2012       | Defer Date:19.12.2012   |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 08.11.2012. Comments of D/o C&PC are awaited. |                                   |                                            |                         |

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|----|-----------------------------------|----------------------------------------|--------------------------------------------|-------------------------|
| 27 | <b>Case No.:4/33/87-ALC1/2012</b> | Party Name:PORUS LABORATORIES PVT LTD. | Meet No/Date:36/87-ALC1/2012<br>05.12.2012 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00274/AM13/    | RLA File :09/24/040/00293/AM13/        | Lic.No/Date:0910053844                     | Defer Date:19.12.2012   |

**Decision:** A copy of application has been forwarded to D/o C&PC on 08.11.2012. Comments of D/o C&PC are awaited.

|    |                                                                                                                        |                                               |                                            |                         |
|----|------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------|--------------------------------------------|-------------------------|
| 28 | <b>Case No.:5/33/87-ALC1/2012</b>                                                                                      | Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED | Meet No/Date:36/87-ALC1/2012<br>05.12.2012 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00275/AM13/                                                                                         | RLA File :09/24/040/00305/AM13/               | Lic.No/Date:0910053849<br>18.09.2012       | Defer Date:19.12.2012   |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 08.11.2012. Comments of D/o C&PC are awaited. |                                               |                                            |                         |

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|----|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------|--------------------------------------------|-------------------------|
| 29 | <b>Case No.:2/27/87-ALC1/2012</b>                                                                                                                                                                                                                  | Party Name:KOHINOOR INDIA PVT.LTD | Meet No/Date:36/87-ALC1/2012<br>05.12.2012 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00228/AM13/                                                                                                                                                                                                                     | RLA File :30/24/040/00032/AM13/   | Lic.No/Date:3010089129<br>19.09.2012       | Defer Date:19.12.2012   |
|    | <b>Decision:</b> A copy of application was forwarded to D/o C&PC on 01.11.2012. However, Technical Representative of DIPP informed that the export product pertains to DIPP. Accordingly, it was decided to forward a copy of application to DIPP. |                                   |                                            |                         |

|    |                                                                                                                        |                                               |                                            |                         |
|----|------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------|--------------------------------------------|-------------------------|
| 30 | <b>Case No.:3/27/87-ALC1/2012</b>                                                                                      | Party Name:SOLVAY SPECIALITIES INDIA PVT.LTD. | Meet No/Date:36/87-ALC1/2012<br>05.12.2012 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00229/AM13/                                                                                         | RLA File :03/95/040/00158/AM13/               | Lic.No/Date:0310709797<br>20.09.2012       | Defer Date:19.12.2012   |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 22.10.2012. Comments of D/o C&PC are awaited. |                                               |                                            |                         |

|  |                                   |                                       |                                            |                         |
|--|-----------------------------------|---------------------------------------|--------------------------------------------|-------------------------|
|  | <b>Case No.:4/27/87-ALC1/2012</b> | Party Name:WATER SOLUTIONS & SERVICES | Meet No/Date:36/87-ALC1/2012<br>05.12.2012 | <b>Status: Deferred</b> |
|--|-----------------------------------|---------------------------------------|--------------------------------------------|-------------------------|

|                                                                                                                        |                                |                                 |                                      |                       |
|------------------------------------------------------------------------------------------------------------------------|--------------------------------|---------------------------------|--------------------------------------|-----------------------|
| 31                                                                                                                     | HQ File :01/87/050/00230/AM13/ | RLA File :05/24/040/00232/AM13/ | Lic.No/Date:0510335486<br>25.09.2012 | Defer Date:19.12.2012 |
| <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 01.11.2012. Comments of D/o C&PC are awaited. |                                |                                 |                                      |                       |

|    |                                                                                                                        |                                 |                                            |                         |
|----|------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|-------------------------|
| 32 | <b>Case No.:12/27/87-ALC1/2012</b>                                                                                     | Party Name:NILKAMAL LTD         | Meet No/Date:36/87-ALC1/2012<br>05.12.2012 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00238/AM13/                                                                                         | RLA File :03/95/040/00111/AM13/ | Lic.No/Date:0310710550<br>26.09.2012       | Defer Date:26.12.2012   |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 22.10.2012. Comments of D/o C&PC are awaited. |                                 |                                            |                         |

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|                                                               |                                 |                                                                                                                                            |                     |       |               |                                      |                                   |                                         |
|---------------------------------------------------------------|---------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------|---------------------|-------|---------------|--------------------------------------|-----------------------------------|-----------------------------------------|
| Case No.:7/33/87-ALC1/2012                                    | Party Name:ALOK INDUSTRIES      | Meet No/Date:36/87-ALC1/2012<br>05.12.2012                                                                                                 | Status:<br>Approved |       |               |                                      |                                   |                                         |
| HQ File :01/87/050/00277/AM13/                                | RLA File :05/23/040/00242/AM13/ | Lic.No/Date:0510335858<br>27.09.2012                                                                                                       | Defer Date:         |       |               |                                      |                                   |                                         |
| <b>Application:</b> Request is for adhoc norms for following: |                                 |                                                                                                                                            |                     |       |               |                                      |                                   |                                         |
| Sl.No.                                                        | ITCHS Code                      | EXPORT ITEM                                                                                                                                | Qty                 | UOM   | FOB/FOR (Rs.) | FOB/FOR (in Currency of realisation) |                                   |                                         |
| 1                                                             | 39019090                        | 63/0- FILLER MASTERBATCH - FMBA GPPS 105, CONTAINING:<br>a) GPPS contents 45% = 10800 Kgs<br>b) Calcium Carbonate contents 55% = 13200 Kgs | 24000.000           | K.G   | 2090640.00    | 37200.00 US Dollars                  |                                   |                                         |
|                                                               |                                 |                                                                                                                                            |                     | Total | 2,090,640.00  | 37,200.00                            |                                   |                                         |
| Sl.No.                                                        | ITCHS Code                      | IMPORT ITEM                                                                                                                                | Qty                 | UOM   | CIF (Rs.)     | CIF (Currency)                       | Total exemption from Customs duty | Limiting Factor (Value/Qty/Value & Qty) |
| 1                                                             | 39031990                        | General Purpose Polystyrene Granules (GPPS)<br>GPPS                                                                                        | 11016.000           | K.G   | 1,547,748.00  | 27,540.00 US Dollars                 | 404,132.00                        | Value & Qty                             |

|   |          |                                                          |           |              |              |                        |           |             |
|---|----------|----------------------------------------------------------|-----------|--------------|--------------|------------------------|-----------|-------------|
| 2 | 28365000 | Filler / Calcium Carbonate<br>Filler / Calcium Carbonate | 13464.000 | K.G          | 124,852.00   | 2,221.56 US<br>Dollars | 32,600.00 | Value & Qty |
|   |          |                                                          |           | <b>Total</b> | 1,672,600.00 | 29,761.56              |           |             |

**Decision:** According to the technical comments of D/o C&PC furnished vide OM No. 46011/36/2006-PC.II dated 22.05.2012, following adhoc norms are **approved**:

| EXPORT ITEM                                                                                       | QTY  | IMPORT ITEM                                | QTY      |
|---------------------------------------------------------------------------------------------------|------|--------------------------------------------|----------|
| Filler Masterbatch – FMBA GPPS 105<br>(containing 45+/-1% GPPS and 55+/-<br>1% Calcium Carbonate) | 1 kg | 1. General Purpose<br>Polystyrene Granules | 0.459 kg |
|                                                                                                   |      | 2. Filler/ Calcium Carbonate               | 0.561 kg |

|    |                                                                                                                |                                              |                                            |                         |
|----|----------------------------------------------------------------------------------------------------------------|----------------------------------------------|--------------------------------------------|-------------------------|
| 34 | <b>Case No.:2/33/87-ALC1/2012</b>                                                                              | Party Name:ZAHONERO INDIA<br>PRIVATE LIMITED | Meet No/Date:36/87-ALC1/2012<br>05.12.2012 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00272/AM13/                                                                                 | RLA File :05/24/040/00229/AM13/              | Lic.No/Date:0510336112<br>28.09.2012       | Defer Date:19.12.2012   |
|    | <b>Decision:</b> A copy of application has been forwarded to DIPP on 08.11.2012. Comments of DIPP are awaited. |                                              |                                            |                         |

|  |                                                               |                                           |                                            |                             |
|--|---------------------------------------------------------------|-------------------------------------------|--------------------------------------------|-----------------------------|
|  | <b>Case No.:1/36/87-ALC1/2012</b>                             | Party Name:FINOTEX FIBRECAST PVT.<br>LTD. | Meet No/Date:36/87-ALC1/2012<br>05.12.2012 | <b>Status:<br/>Approved</b> |
|  | HQ File :01/87/050/00295/AM13/                                | RLA File :31/83/040/00119/AM13/           | Lic.No/Date:3110055928<br>03.10.2012       | Defer Date:                 |
|  | <b>Application:</b> Request is for adhoc norms for following: |                                           |                                            |                             |

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| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>EXPORT ITEM</i>                                                                          | <i>Qty</i> | <i>UOM</i>   | <i>FOB/FOR (Rs.)</i> | <i>FOB/FOR (in Currency of realisation)</i> |
|---------------|-------------------|---------------------------------------------------------------------------------------------|------------|--------------|----------------------|---------------------------------------------|
| 1             | 39269099          | 63/0- PISTON BUSH MADE OUT OF PHENOLIC MOULDING COMPOUND OF DIFFERENT SIZE and PART NUMBERS | 27215.000  | K.G          | 6459480.00           | 116702.00 US Dollars                        |
|               |                   |                                                                                             |            | <b>Total</b> | 6,459,480.00         | 116,702.00                                  |

  

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>IMPORT ITEM</i>                             | <i>Qty</i> | <i>UOM</i>   | <i>CIF (Rs.)</i> | <i>CIF (Currency)</i> | <i>Total exemption from Customs duty</i> | <i>Limiting Factor (Value/Qty/Value &amp; Qty)</i> |
|---------------|-------------------|------------------------------------------------|------------|--------------|------------------|-----------------------|------------------------------------------|----------------------------------------------------|
| 1             | 39094090          | PHENOLIC MOULDING COMPOUND GRADE DUREZ 30190 E | 32658.000  | K.G          | 4,897,720.00     | 87,148.00 US Dollars  | 25.85                                    | Value & Qty                                        |
|               |                   |                                                |            | <b>Total</b> | 4,897,720.00     | 87,148.00             |                                          |                                                    |

**Decision:** According to the technical comments of D/o C&PC furnished vide OM No. 46011/66/2008-PC.II dated 23.07.2012, following adhoc norms are **approved**:

| <b>EXPORT ITEM</b>                                                                      | <b>QTY</b> | <b>IMPORT ITEM</b>                              | <b>QTY</b> |
|-----------------------------------------------------------------------------------------|------------|-------------------------------------------------|------------|
| Piston Bush made out of Phenolic Moulding Compound of different sizes and parts numbers | 1 kg       | Phenolic Moulding Compound (Durez 29502 / 30190 | 1.15 kg    |

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|                                   |                                 |                                            |                          |
|-----------------------------------|---------------------------------|--------------------------------------------|--------------------------|
| <b>Case No.:2/36/87-ALC1/2012</b> | Party Name:PUNE METAGRAPH       | Meet No/Date:36/87-ALC1/2012<br>05.12.2012 | <b>Status: Deferred</b>  |
| HQ File :01/87/050/00296/AM13/    | RLA File :31/83/040/00120/AM13/ | Lic.No/Date:3110056052<br>11.10.2012       | Defer<br>Date:26.12.2012 |

**Decision:** A copy of application has been forwarded to D/o C&PC on 30.11.2012. Comments of D/o C&PC are awaited.

|    |                                                                                                                        |                                 |                                            |                         |
|----|------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|-------------------------|
| 37 | <b>Case No.:1/30/87-ALC1/2012</b>                                                                                      | Party Name:SPERRY PLAST LTD.    | Meet No/Date:36/87-ALC1/2012<br>05.12.2012 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00248/AM13/                                                                                         | RLA File :05/24/040/00256/AM13/ | Lic.No/Date:0510337286<br>16.10.2012       | Defer Date:19.12.2012   |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 01.11.2012. Comments of D/o C&PC are awaited. |                                 |                                            |                         |

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|----|------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|-------------------------|
| 38 | <b>Case No.:2/30/87-ALC1/2012</b>                                                                                      | Party Name:SPERRY PLAST LTD.    | Meet No/Date:36/87-ALC1/2012<br>05.12.2012 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00249/AM13/                                                                                         | RLA File :05/24/040/00257/AM13/ | Lic.No/Date:0510337287<br>16.10.2012       | Defer Date:19.12.2012   |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 01.11.2012. Comments of D/o C&PC are awaited. |                                 |                                            |                         |

|                                                                      |                                 |                                                                                                     |                     |     |               |                                      |
|----------------------------------------------------------------------|---------------------------------|-----------------------------------------------------------------------------------------------------|---------------------|-----|---------------|--------------------------------------|
| Case No.:3/36/87-ALC1/2012                                           | Party Name:DSM INDIA PVT. LTD   | Meet No/Date:36/87-ALC1/2012<br>05.12.2012                                                          | Status:<br>Approved |     |               |                                      |
| HQ File :01/87/050/00297/AM13/                                       | RLA File :31/83/040/00124/AM13/ | Lic.No/Date:3110056107<br>19.10.2012                                                                | Defer Date:         |     |               |                                      |
| <p><b>Application:</b> Request is for adhoc norms for following:</p> |                                 |                                                                                                     |                     |     |               |                                      |
| Sl.No.                                                               | ITCHS Code                      | Export Item Name.                                                                                   | Qty                 | UOM | FOB/FOR (Rs.) | FOB/FOR (in Currency of realisation) |
| 1                                                                    | 39081010                        | 63/0- 30% GLASS FIBER REINFORCED PA 6 (NYLON 6) COMPOUND<br>IN BLACK COLOUR<br>AKULON K224 G6 BLACK | 10000.000           | K.G | 1778700.00    | 33000.00 US Dollars                  |
|                                                                      |                                 | 63/0- 30% GLASS FIBER REINFORCED PA6 NYLON 6 COMPOUND                                               |                     |     |               |                                      |

|   |          |                                                                  |           |              |              |                     |
|---|----------|------------------------------------------------------------------|-----------|--------------|--------------|---------------------|
| 2 | 39081010 | NYLON 6 CHIPS/GRANUALES (BASE POLYMER)<br>AKULON K224 G6 NATURAL | 30000.000 | K.G          | 4931850.00   | 91500.00 US Dollars |
|   |          |                                                                  |           | <b>Total</b> | 6,710,550.00 | 124,500.00          |

| Sl.No. | ITCHS Code | Import Item Name.                                                   | Qty       | UOM          | CIF (Rs.)    | CIF (Currency)       | Total exemption from Customs duty | Limiting Factor (Value/Qty/Value & Qty) |
|--------|------------|---------------------------------------------------------------------|-----------|--------------|--------------|----------------------|-----------------------------------|-----------------------------------------|
| 1      | 39081090   | NYLON 6 CHIPS/GRANUALES (BASE POLYMER)<br>AKULON K224 G6 BLACK      | 7025.000  | K.G          | 1,019,239.69 | 18,616.25 US Dollars | 251,446.43                        | Value & Qty                             |
| 2      | 70191100   | GLASS FIBER (CHOPPED STRANDS)(REINF.AGENT)<br>AKULON K224 G6 BLACK  | 3090.000  | K.G          | 189,478.80   | 3,460.80 US Dollars  | 46,744.42                         | Value & Qty                             |
| 3      | 32064990   | MASTERBATCH (REL.COLORANT)<br>AKULON K224 G6 BLACK                  | 155.000   | K.G          | 16,972.50    | 310.00 US Dollars    | 4,187.12                          | Value & Qty                             |
| 4      | 29159090   | CALCIUM STERATE (MOULDING RELEASE AGENT)<br>AKULON K224 G6 BLACK    | 31.000    | K.G          | 84.86        | 1.55 US Dollars      | 20.94                             | Value & Qty                             |
| 5      | 39081090   | NYLON 6 CHIPS/GRANUALES (BASE POLYMER)<br>AKULON K224 G6 NATURAL    | 21540.000 | K.G          | 3,125,184.75 | 57,081.00 US Dollars | 770,983.08                        | Value & Qty                             |
| 6      | 70191100   | GLASS FIBER(CHOPPED STRANDS)(REINF.AGENT)<br>AKULON K224 G6 NATURAL | 9270.000  | K.G          | 568,436.40   | 10,382.40 US Dollars | 140,233.26                        | Value & Qty                             |
| 7      | 29159090   | CALCIUM STEARATE (MOULD RELEASE AGENT)                              | 93.000    | K.G          | 254.59       | 4.65 US Dollars      | 62.81                             | Value & Qty                             |
|        |            |                                                                     |           | <b>Total</b> | 4,919,651.59 | 89,856.65            |                                   |                                         |

**Decision:** According to the technical comments of D/o C&PC furnished vide OM No. 46011/22/2009-PC.II dated 29.09.2011, following adhoc norms are **approved**:

| EXPORT ITEM        | QTY  | IMPORT ITEM               | QTY       |
|--------------------|------|---------------------------|-----------|
| 1. 30% Glass Fiber | 1 kg | 1. Nylon 6 Chips/Granules | 0.7025 kg |

|                                                                                                                                   |         |  |                                           |           |
|-----------------------------------------------------------------------------------------------------------------------------------|---------|--|-------------------------------------------|-----------|
| Reinforced Compound<br>(AKULON K 224 G6)                                                                                          | Nylon-6 |  | 2. Glass Fiber                            | 0.3090 kg |
|                                                                                                                                   |         |  | 3. Relevant Colour Master Batch           | 0.0155 kg |
|                                                                                                                                   |         |  | 4. Calcium Stearate                       | 0.0030 kg |
| 2. 30% Glass Fiber Reinforced Nylon-6 Compound (AKULON K224 G6 Natural)                                                           | 1 kg    |  | 1. Nylon 6 Chips/Granules                 | 0.7180Kg  |
|                                                                                                                                   |         |  | 2. Glass Fiber                            | 0.3090 Kg |
|                                                                                                                                   |         |  | 3.Calcium Stearate(Mould Releasing Agent) | 0.0030 Kg |
| NB: The raw materials quantity whichever is less either as applied by the firm or as recommended above may be allowed for import. |         |  |                                           |           |

|                                   |                                        |                                            |                         |
|-----------------------------------|----------------------------------------|--------------------------------------------|-------------------------|
| <b>Case No.:4/36/87-ALC1/2012</b> | Party Name:FINOTEX FIBRECAST PVT. LTD. | Meet No/Date:36/87-ALC1/2012<br>05.12.2012 | <b>Status: Approved</b> |
| HQ File :01/87/050/00298/AM13/    | RLA File :31/83/040/00130/AM13/        | Lic.No/Date:3110056108<br>19.10.2012       | Defer Date:             |

**Application:** Request is for adhoc norms for following:

| Sl.No. | ITCHS Code | EXPORT ITEM                                                                                 | Qty       | UOM          | FOB/FOR (Rs.) | FOB/FOR (in Currency of realisation) |
|--------|------------|---------------------------------------------------------------------------------------------|-----------|--------------|---------------|--------------------------------------|
| 1      | 39269099   | 63/0- PISTON BUSH MADE OUT OF PHENOLIC MOULDING COMPOUND OF DIFFERENT SIZE AND PART NUMBERS | 27215.000 | K.G          | 6368310.00    | 122822.00 US Dollars                 |
|        |            |                                                                                             |           | <b>Total</b> | 6,368,310.00  | 122,822.00                           |

*Limiting Factor*

|    |               |                   |                                                |            |              |                  |                       |                                          |                                                     |
|----|---------------|-------------------|------------------------------------------------|------------|--------------|------------------|-----------------------|------------------------------------------|-----------------------------------------------------|
| 40 | <b>Sl.No.</b> | <b>ITCHS Code</b> | <b>IMPORT ITEM</b>                             | <b>Qty</b> | <b>UOM</b>   | <b>CIF (Rs.)</b> | <b>CIF (Currency)</b> | <b>Total exemption from Customs duty</b> | <b>Exemption Factor (Value/Qty/Value &amp; Qty)</b> |
|    | 1             | 39094090          | PHENOLIC MOULDING COMPOUND GRADE DUREZ 30190 E | 32658.000  | K.G          | 4,788,316.00     | 90,602.00 US Dollars  | 25.85                                    | Value & Qty                                         |
|    |               |                   |                                                |            | <b>Total</b> | 4,788,316.00     | 90,602.00             |                                          |                                                     |

**Decision:** According to the technical comments of D/o C&PC furnished vide OM No. 46011/66/2008-PC.II dated 23.07.2012, following adhoc norms are **approved**:

| EXPORT ITEM                                                                             | QTY  | IMPORT ITEM                                     | QTY     |
|-----------------------------------------------------------------------------------------|------|-------------------------------------------------|---------|
| Piston Bush made out of Phenolic Moulding Compound of different sizes and parts numbers | 1 kg | Phenolic Moulding Compound (Durez 29502 / 30190 | 1.15 kg |

|    |                                                                                                                        |                                             |                                            |                          |
|----|------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|--------------------------------------------|--------------------------|
| 41 | <b>Case No.:8/33/87-ALC1/2012</b>                                                                                      | Party Name:ESSEN SPECIALITY FILMS PVT.LTD., | Meet No/Date:36/87-ALC1/2012<br>05.12.2012 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00278/AM13/                                                                                         | RLA File :24/24/040/00012/AM13/             | Lic.No/Date:2410037573<br>25.10.2012       | Defer<br>Date:26.12.2012 |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 08.11.2012. Comments of D/o C&PC are awaited. |                                             |                                            |                          |

|  |                                   |                                 |                                            |                         |
|--|-----------------------------------|---------------------------------|--------------------------------------------|-------------------------|
|  | <b>Case No.:1/33/87-ALC1/2012</b> | Party Name:DSM INDIA PVT. LTD   | Meet No/Date:36/87-ALC1/2012<br>05.12.2012 | <b>Status: Approved</b> |
|  | HQ File :01/87/050/00271/AM13/    | RLA File :31/83/040/00118/AM13/ | Lic.No/Date:3110056179                     | Defer Date:             |

**Application:** Request is for adhoc norms for following:

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>EXPORT ITEM</i>                                                                                    | <i>Qty</i> | <i>UOM</i>   | <i>FOB/FOR (Rs.)</i> | <i>FOB/FOR (in Currency of realisation)</i> |
|---------------|-------------------|-------------------------------------------------------------------------------------------------------|------------|--------------|----------------------|---------------------------------------------|
| 1             | 39081010          | 63/0- NYLON 6 20% GLASS FILLED FLAME RETARDENT MOULDING POWER / GRANULES GRADE K222 KGV4 COLOUR BLACK | 74884.900  | K.G          | 13329521.00          | 240822.42 US Dollars                        |
|               |                   |                                                                                                       |            | <b>Total</b> | 13,329,521.00        | 240,822.42                                  |

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>IMPORT ITEM</i>      | <i>Qty</i> | <i>UOM</i>   | <i>CIF (Rs.)</i> | <i>CIF (Currency)</i> | <i>Total exemption from Customs duty</i> | <i>Limiting Factor (Value/Qty/ Value &amp; Qty)</i> |
|---------------|-------------------|-------------------------|------------|--------------|------------------|-----------------------|------------------------------------------|-----------------------------------------------------|
| 1             | 39081090          | NYLON 6 CHIPS/GRANUALES | 50166.330  | K.G          | 6,794,627.61     | 120,900.85 US Dollars | 0.00                                     | Value & Qty                                         |
| 2             | 70191100          | GLASS FIBER             | 15426.300  | K.G          | 970,993.01       | 17,277.46 US Dollars  | 0.00                                     | Value & Qty                                         |
| 3             | 32064990          | MASTERBATCH PE 48/93    | 771.310    | K.G          | 279,593.97       | 4,974.98 US Dollars   | 0.00                                     | Value & Qty                                         |
| 4             | 29159090          | MELAMINE CYNURATE       | 9255.780   | K.G          | 1,071,039.97     | 19,057.65 US Dollars  | 264,225.56                               | Value & Qty                                         |
| 5             | 29159090          | CALCIUM STERATE         | 1511.780   | K.G          | 4,248.09         | 75.59 US Dollars      | 0.00                                     | Value & Qty                                         |
|               |                   |                         |            | <b>Total</b> | 9,120,502.65     | 162,286.53            |                                          |                                                     |

**Decision:** According to the technical comments of D/o C&PC furnished vide OM No. 46011/22/2009-PC.II dated 29.09.2011, following adhoc norms are **approved**:

| <b>EXPORT ITEM</b>         | <b>QTY</b> | <b>IMPORT ITEM</b>        | <b>QTY</b> |
|----------------------------|------------|---------------------------|------------|
| 20% Glass Fiber Reinforced | 1 kg       | 1. Nylon 6 chips/Granules | 0.6699 kg  |

|                                                                                                                                          |                                             |           |
|------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|-----------|
| Flame Retardant Nylon 6 Compound (AKULON K 222 KGV4)                                                                                     | 2. Glass Fiber                              | 0.2060 kg |
|                                                                                                                                          | 3. Relevant Colourant /Masterbatch          | 0.0103 kg |
|                                                                                                                                          | 4. Melamine Cynurate (Flame Retardant)      | 0.1236 kg |
|                                                                                                                                          | 5. Calcium Stearate (Mould Releasing Agent) | 0.0202 kg |
| <b>NB: The raw materials quantity whichever is less either as applied by the firm or as recommended above may be allowed for import.</b> |                                             |           |

Meeting ended with thanks to Chair and all participants.

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